

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON: 22.02.2016
COURT NO. : 4
ITEM NO. : 36

PETITION FOR SPECIAL LEAVE TO APPEAL(C) NOS. 8164 OF 2010
WITH PRAYER FOR INTERIM RELIEF

STATE OF U.P. & ORS.

...PETITIONERS

VERSUS

YADVENDRAM BIKARAM SINGH

...RESPONDENTS

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 18.01.2016, when the Hon'ble Court was pleased to pass the following order:-

“In view of the request made in the letter circulated on behalf of the respondent, list the matter after four weeks.”

It is submitted that Counsel for the Petitioner has on 19.02.2016 filed additional affidavit on behalf of the petitioner and the same is being circulated before the Hon'ble Court.

Service of Show Cause Notice is complete.

The matter above mentioned is listed before the Hon'ble Court with this Office Report.

Dated this the 20th day of February , 2016.

ASSISTANT REGISTRAR

Copy to:

Mr. Abhishek Chaudhary, Advocate
Mr. Rohit Singh, Adv.

ASSISTANT REGISTRAR